

(d) Does not arise.

श्री अन्नू एम० सिन्हा : क्या मैं जान सकता हूँ कि तफावी लेने के लिए कितनी दरखास्तें आई हैं ?

डा० बी० एस्स० वृंदायुक्त : इसके लिए ताँ स्टेट गवर्नमेंट से पूछना होगा ।

#### DISPLACED RAILWAY EMPLOYEES

\*483. **Shri T. B. Vittal Rao:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 625 on the 2nd December, 1954 and state:

(a) the number of employees who originally opted for Pakistan and who have been since re-employed up to the 31st January, 1955; and

(b) the number of cases still pending?

The Parliamentary Secretary to the Minister of Railways and Transport (**Shri Shah Nawaz Khan**): (a) About 64,000 railway employees originally opted for Pakistan. Of these about 300 have been re-employed on Indian Railways.

(b) About 700 more have been asking for re-employment, and their cases are under consideration.

**Shri T. B. Vittal Rao:** May I know if any communication has been received from the Pakistan High Commissioner in India to the effect that the cases of these people for reinstatement may be considered sympathetically?

The Deputy Minister of Railways and Transport (**Shri Alagesan**): We are not aware of it.

**Shri T. B. Vittal Rao:** May I know if a deputation of these people met the Railway Minister when he visited Nagpur last and whether he assured them that he will look into these cases? When will the whole thing be finalised? Can any definite date be suggested?

**Shri Shah Nawaz Khan:** According to the existing instructions, the cases of all these railway employees who opted for Pakistan finally, but who

did not go to Pakistan, are being considered favourably provided there is nothing against them on grounds of security.

**Shri T. B. Vittal Rao:** In a previous question, I specifically asked whether these employees were asked to produce a clearance certificate from the police authorities and I was told, no. Now, again, what are the security reasons which the hon. Minister refers to?

**Shri Shah Nawaz Khan:** If there is any adverse police report in respect of any employee, we have to consider it.

**Shri Namblar:** May I know whether it is the policy of the Government to ascertain the matter from the police before a particular railway employee, who has opted for Pakistan, is taken back and is it their policy that he should not be employed back unless and until the police gives a clearance certificate about that employee?

**Shri Shah Nawaz Khan:** The House will appreciate that it is a very delicate question. Before an employee, who had opted finally for Pakistan, can be taken back into service, we have to be quite sure about his *bona fides* and therefore we have to ask for police report.

#### CONTAMINATION OF THE JAMUNA

\*485. **Shri M. S. Gurupadaswamy:** Will the Minister of Health be pleased to state:

(a) the progress made so far in the implementation of the scheme to prevent sewage contamination of the Jamuna;

(b) whether it is a fact that the number of deaths due to intestinal disease is on the increase in the Capital;

(c) whether it is also a fact that the experts of World Health Organisation, who visited the place recently, were of the opinion that there is high bacterial content in sullage from open sewers discharged into the river, and